

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CA(CAA)/1(CHE)/2023
NAME OF THE PETITIONER(S) : Sunfast Tvs Ltd and Ors
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

The Applicant is represented by the Ld. Counsel Mr. T.K Bhaskar through video conferencing mode.

Heard the submissions. Order **reserved**.



[SAMEER KAKAR]
MEMBER (TECHNICAL)

AR



[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT